

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 5/2016
OA No. 3726/2014**

New Delhi this the 18th day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Neelam Arora, Aged 45 years,
W/o Shri Rajendra Kumar Lal,
R/o 2509, Sector 49,
Sainik Colony, Faridabad,
Haryana-121001

- Petitioner

(Applicant in person)

VERSUS

Shri P.K. Gupta, Commissioner,
North Delhi Municipal Corporation,
4th Floor, Dr. SPM Civic Centre,
Minto Road, New Delhi-110002

-Respondent

(By Advocate: Mr. RN Singh with Mr. Amit Sinha)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter was taken up for hearing, the learned counsel for the respondent, while producing the office order dated 08.04.2016, submits that they have fully complied with the orders of this Tribunal, which is not disputed by the petitioner, who is appearing in person.

2. In the circumstances, nothing survives in the Contempt Petition. Accordingly, the same is closed. Notice is discharged.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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